

## विवरण

कॉपीराइट बोर्ड के समक्ष लंबित याचिकाएं  
(कॉपीराइट अधिनियम, 1957 की धारा 19 क के अंतर्गत)

क्रम संख्या	मामला संख्या	कब से लंबित है	लंबित होने के कारण
1	60/85 (उत्तर पूर्वी क्षेत्र)	1985	मामला दो बार स्थगित हुआ— प्रथमतः दोनों पक्षकारों की सहमति से द्वितीयतः सरकार द्वारा अवकाश घोषित करने के कारण ।
2	7/87 (उत्तर पूर्वी क्षेत्र)	1987	मामले को पूर्ण दस्तावेजों के अभाव में बोर्ड के समक्ष सूचीबद्ध नहीं किया जा सका ।
3	18/91 (मध्य क्षेत्र)	1991	दोनों पक्षकारों में से किसी पक्षकार के भी उप- स्थित नहीं होने के कारण मामला स्थगित कर दिया गया ।
4	3/92 (मध्य क्षेत्र)	1992	याचिकाकर्ता द्वारा प्रतिवादियों की लेखा वहियों की जांच करने के कारण मामला स्थगित ।
5	13/92 (पूर्वी क्षेत्र)	1992	पूर्ण दस्तावेजों के अभाव में बोर्ड के समक्ष मामले को सूचीबद्ध नहीं किया जा सका ।
6	9/93 (उत्तरी क्षेत्र)	1993	दोनों पक्षकारों द्वारा दस्तावेजों को पूरा करने के लिये मामला स्थगित कर दिया गया ।
7	1/94 (दक्षिणी क्षेत्र)	1994	वर्ष 1994 में कॉपीराइट बोर्ड की कोई बैठक नहीं हुई । पिछले बोर्ड का कार्यकाल दिनांक 31-3-94 को समाप्त हो गया था ।
8	5/94 (उत्तरी क्षेत्र)	1994	-वही-
9	6/94 (उत्तरी क्षेत्र)	1994	-वही-
10	7/94 (उत्तरी क्षेत्र)	1994	-वही-
11	17/94 (पश्चिमी क्षेत्र)	1994	-वही-

## Conference of Education in Islamabad

1555. SHRI RAMDAS AGARWAL :  
Will the Minister of HUMAN RESOURCE  
DEVELOPMENT be pleased to state :

(a) Whether he visited Pakistan recently as  
Leader of the Indian Delegation to participate  
in the 12th Commonwealth Education  
Ministers' Conference held in Islamabad;  
as reported in the Hindustan Times dated  
25th November, 1994;

(b) If so, what was the agenda of the Con-  
ference; and

(c) What was the outcome of discussions/  
recommendations made at the Conference  
particularly on the "role of the State in Edu-  
cation ?".

THE DEPUTY MINISTER IN THE  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT (DEPTT. OF EDUCA-  
TION AND DEPTT. OF CULTURE)  
(KUMARI SELJA) : (a) The Minister for  
Human Resource Development led a delega-  
tion to represent India at the 12th Conference  
of Commonwealth Education Ministers held  
at Islamabad on 27 November to 1 December  
1994.

(b) The main theme of the Conference was  
"The Changing Role of the State in Education,  
Politics and Partnerships." The Agenda of the  
the Conference included discussions on the  
main theme and Round tables on various  
aspects of education.

(c) The outcome of the discussions was issued in the form of a Communique which inter alia stated that "The State must continue to retain a central responsibility for ensuring access, quality control, transparency, accountability and equity, it remained responsible for providing Basic Education as a right to all citizens." The Ministers also noted that partnerships and participation in education had recently assumed special significance as a result of the spread of principle of democracy and its values, a reassessment of the role of the State in society, and expanding demands in the States in the face of fiscal constraints.

#### Financial Assistance to Voluntary Cultural Organisations

1556. SHRIMATI CHANDRIKA ABHINANDAN JAIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of voluntary cultural organisations of Gujarat and Maharashtra being financially assisted for the dissemination of tribal folk art and culture;

(b) the details of financial assistance given to them during each of the last three years, district-wise; and

(c) the number of applications received for financial assistance and the latest position in regard to the consideration of the pending applications ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) Three voluntary organisations from Gujarat and two voluntary organisations from Maharashtra have been financially assisted during the last three year under the scheme of Financial Assistance for Promotion and Dissemination of Tribal and Folk Art and Culture.

(b) The detailed information regarding financial assistance given to voluntary organisations during each of the last three years District-wise is as per annexer as Statement. (See below).

(c) 9 applications were received from Gujarat and Maharashtra during the last three years, none of which is pending.

#### Statement

##### Financial Assistance to Voluntary Cultural Organisations

Sl. No.	Name of the State	Name of District	No. of Organisations	Financial Assistance Given		
				1991-92	1992-93	1993-94
				Rs.	Rs.	Rs.
1	Gujarat	Ahmedabad	3	60,000	1,00,000	80,000
2	Maharashtra	Bombay	2	Nil.	1,40,000	60,000

#### CBSE Schools in Karnataka

1557. SHRI K. RAHMAN KHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) how many Central Board of Secondary Education (CBSE) Schools are functioning in Karnataka;

(b) what are the criteria laid down by Government for according permission to start a CBSE School;

(c) the number of CBSE Schools sanctioned in Karnataka during the years 1992-93, 1993-94 and so far in 1994-95 with names of such Schools and the names of places, and

(d) in how many cases, the Schools have been sanctioned without getting No Objection Certificate from Government of Karnataka ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) As per information received from the Central Board of Secondary Education (CBSE), 91 schools of Karnataka are affiliated to the CBSE as on 30-11-1994.

(b) The Schools seeking affiliation to the CBSE are required to fulfil various conditions prescribed in the Affiliation Bye-laws of the Board. Formal recognition of the school and issue of a 'No Objection Certificate